



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/7325/2019	TILAK RABHA Versus THE STATE OF ASSAM AND 3 ORS.	MR. K R PATGIRI MR. M KHAN MS. P CHAKRABORTY	MR. Y S MANNAN(R-4) MR S M ABDULLAH P (R-4) MR. S RAHMAN(R-4) SC, WATER RESOURCE
2	WP(C)/200/2023	REHANA BEGUM MAZUMDER Versus THE STATE OF ASSAM AND 7 ORS	MR. S D PURKAYASTHA MS. S PHUKAN	GA, ASSAM SC, AG SC, REVENUE SC, FINANCE
3	WP(C)/398/2023	THE SURAKHYA SAMITI, DR J K SAIKIA HOMEOPATHIC MEDICAL COLLEGE, JORHAT AND 10 ORS. Versus THE UNION OF INDIA AND 11 ORS.	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA MR R S RONGHANG	MR. D DOLEY DY.S.G.I. SC, HEALTH
4	WP(C)/407/2023	SUKLESWAR BORO Versus THE STATE OF ASSAM AND 4 ORS	MR S SARMA	GA, ASSAM SC, AG
5	WP(C)/1270/2023	DILKADAR ALI CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 20 ORS	MR. S K GHOSH MS F AHMED	GA, ASSAM MR. S D PURKAYASTHA (R-6.2, 8, 9, 10, 11, 12, 13, 17, 20) SC, REVENUE
6	WP(C)/3967/2023	MAJIBUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST
7	WP(C)/5311/2023	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 10 ORS	MR. R MAJUMDAR MS. J GHOSH	GA, ASSAM MR. S ROY (R-8) MR. M H LASKAR (R-8) M. HOSSAIN (R-8) SC, P H E

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/01/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/3672/2015	SMTI. RINA KHOUND Versus THE STATE OF ASSAM AND 8 ORS	MR. R SARMA MR.B PADUN MS. P BARMAN	GA, ASSAM(R1,2,3,6,7) MR.G BAISHYAR4,5 MR. J HANDIQUE, SC, REVENUE DEPARTMENT SC, AG
2	WP(C)/3220/2016	DIPENDRA CHANDRA DEY Versus THE UNITED BANK OF INDIA and 3 ORS	MR.M CHANDA MRS.U DUTTA MR.S CHOUDHURY	
3	WP(C)/3546/2020	SHWETA KUMARI Versus THE UNION OF INDIA AND 4 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	MR. K GOGOI (R-1 TO 4) ASSTT.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 03/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,3rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/5026/2017	PRIYALATA KAKATI HAZARIKA Versus THE STATE OF ASSAM and 6 ORS.	MR.P TALUKDAR MR. K K HANDIQUE MR. P SAIKIA MR. G TAMULI MS.T DEKA MS.B BORAH	GA, ASSAM
2	WP(C)/6719/2017	PRAFULLA RONGHANG Versus THE STATE OF ASSAM and 5 ORS.	MR.B P BORAH MR.P J DUTTA	GA, ASSAM MR.B K BHAGAWATIR-6 SC, INDUSTRIES & COMMERCE
3	WP(C)/7377/2018	NEKIBUR ZAMAN @ NAKIBUR ZAMAN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A MOBARAQUE MR. A HUSSAIN	MR. A C SARMA (R5) MR. N UPADHAYAY MR. G C BORAH (R5) SC, IRRIGATION (R1-R5)
4	WP(C)/3647/2019	CHITRA DEVI GOENKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A SANCHETI MR. R C SANCHATI	T A LASKAR(R-5,6) MR. D K AGARWALA (R-5,6) SC, OIL SC, REVENUE
5	Crl.Pet./1327/2022	SHIBANKAR DAS AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. S BANIK MR. D. BORAH	PP, ASSAM
6	WP(C)/4575/2023	MIRZA KHAN Versus THE STATE OF ASSAM AND 7 ORS.	ALHAJJ I UDDIN MR. H ALI B BARMAN	GA, ASSAM
7	WP(C)/7322/2023	JARINA AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM MR. R SARMA(R-7)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 03/01/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS. D SAIKIA	04-12-2024	To	10-01-2025
3)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
4)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
5)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
6)	MR. T ISLAM	12-12-2024	To	31-01-2025
7)	MR D BHATTACHARYA	20-12-2024	To	06-01-2025
8)	MR A K DAS	19-12-2024	To	04-01-2025
9)	MR. O P BHATI	20-12-2024	To	19-01-2025
10)	MR. A AHMED	20-12-2024	To	03-01-2025
11)	MR. R GOSWAMI	03-01-2025	To	14-01-2025
12)	MR G BORDOLOI	03-01-2025	To	10-01-2025
13)	MR. P MAHANTA	03-01-2025	To	05-01-2025
14)	MR. M A CHOUDHURY	03-01-2025	To	10-01-2025
15)	MR. S D ROY	03-01-2025	To	03-01-2025